

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 261 of 2013 &
I.A. No. 348 of 2013**

Dated : 25th October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Maharashtra State Electricity Dis. Co. Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.

..... Respondent(s)

Counsel for the Appellant(s):

Mr. Shanti Bhushan, Sr. Adv.

Mr. Atul Nanda

Mr. Ravi Prakash

Ms. Puja Priyadarshini

Mr. Kartik Seth

Mr. Parinav

Mr. Ashok Chavan

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 348 of 2013 (Appl. for stay). Ms. Swagatika Sahoo takes notice on behalf of Respondent No.2. Notice to be issued to the other Respondents returnable on 11.11.2013. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the I.A. No. 348 of 2013 for hearing on **11.11.2013.**

**(Rakesh Nath)
Technical Member**

ts/ss

**(Justice M. Karpaga Vinayagam)
Chairperson**